[Prof. Chandresh P. Thakur]

will force change here. We would have liked that there would be a strategic thinking, and, as a result, a resilience in the foreign policy will be evident. But under the conditions of the weak Central Government and a confused foreign policy, we are not able today to raise our voice. We are not in the international arena anywhere today. One of the saddest experiences of a visiting Indian in Europe today is that nobody cares for him, who he is, from which country he is coming. There was a time when we were everywhere. We raised even led the voice of the world on the international scene. When these changes are taking place which have serious implications for our future, our political relationship, our economic relationship and defence relationship, the Indian thinking should have been updated. And the updated thinking should have been projected in visible ways. So far this Government has practically done nothing. Through this special mention, Madam, I am suggesting that the Government should come out with a policy and take steps to review its decisions and strengthen our relationship under the new conditions that are emerging and take the House into confidence as early as possible.

Need to provide compensation to Ladakhi families migrating from rural areas

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): Madam, through you, I wish to invite the attention of the Government to the sad plight of a large number of Muslim and Christian families who have been driven out of their homes and hearths by the Ladakhi Buddhist Organisation in Jammu and Kashmir. Their houses have been blasted in bomb-blasts, and they are being held as migrants in the town of Leh since 1988-89. The Government has not paid them any compensation for the loss of their properties, cattle heads, kith and kin in the bomb-blasts.

Although the Government is paying cash doles to other migrant families from the valley of Kashmir at the rate of Rs. 1,000 per month, the Muslim and Chiristian migrants from the rural areas of Ladakh have not been paid any such cash doles and are being discriminated against. The same should be paid to them as is being paid to other migrants.

Moreover, a communal organisation of Ladakh has imposed social boycott against the non-Buddhists in the district of Leh Ladakh. They are not allowed to do any business. Their transport is not allowed to ply, and their families are not allowed to work. If any person has any transaction with them, he is punished, and he is physically manhandled. The cases are pending against such persons who committed arson, murders and dacoities, but the notice has not challenged them so far although there is sufficient evidence against them. This is being done to appease the criminals responsible for disrupting peace and communal harmony in Ladakh.

The Government of Jammu and Kashmir has repeatedly recommended that Argons of Ladakh be conferred the status of Scheduled Tribe, but the Central Government has not taken any action so far.

In the volatile situation prevalent in the State of Jammu and Kashmir, the Govrnment should take immediate steps to bring to an end the social boycott of the non-Buddhists of Ladakh to provide cash doles at par with other migrants to the migrants or rural areas of Ladakh, to pay them full compensation for the properties looted and blasted in the riots and to challan the accused for having committed arson, loot, plunder and murders in Ladakh so that all the communities in the region can live in peace and harmony and their future is not rendered bleak and moreover the conditions there improve and that area also does not get infested by illegal activities.

श्री कैलाश नारायण सारंग (मध्य प्रदेश : महोदया,

उपसभापति : आपका नाम मेरी लिस्ट में नहीं है।

श्री कैलाश नारायण सारंग:महोदया अभी मेरे सामने बात आई है।

उपसभापति : कोई बात आपके सामने नहीं आई है। ऐसे नहीं उठा सकते हैं।

श्री कैलाश नारायण सारंग : किश्चियनों पर हो रहे अत्याचारों की बात कही है। आज "इंडियन एक्सप्रेस" में कहा कि हजारों हिंदू जो हैं... **(व्यवधान)**

उपसभापति : आप बैठ जाइये। आप क्यों बोल रहे हैं, आप क्यों नाराज हो रहे हैं... **(व्यवधान)** देखिए, आप नोटिस दीजिए। Give a special notice. I will permit you to make your mention in the House properly which is properly registered. मैंने परमिशन नहीं दी है। मैं आपको खाली यह सजेश्चन दे रही हूं कि अगर आपकी कोई समस्या है या आप किसी की समस्या उठाना चाहते हैं तो आप उसका नोटिस दीजिए। स्पेशल मेंशन आपका एक्सेप्ट होगा। आप अच्छी तरह से अपनी बात रख सकेंगे। ऐसे बीच में बोलने से आपकी बात ठीक से नहीं आ पायेगी। मेरा आपको मशविरा है।

Alleged lathicharge by police on students in Jaipur

श्री सन्तोष बागड़ोदिया (राजस्थान) : महोदया, जब से राजस्थान सरकार बदली है और यह नई सरकार आई है, सारे क्षेत्रों में अत्याचार बढ़ रहे हैं, यहां तक कि शनिवार के दिन करीब हजार छोटे छोटे कल के मासूम बच्चे जो 8-10 या 12 वर्ष के होंगे, स्कूल से निकले। एक साथ जलूस निकाल कर बड़ी शांतिपूर्वक जा रहे थे। इतने छोटे छोटे प्यारे बच्चों के ऊपर पुलिस ने लाठी चार्ज किया जिसके कारण काफ़ी बच्चे हताहत हो गये। उनको अस्पताल ले जाना पड़ा। ये बच्चे महावीर दिगम्बर जैन हायर सेकेण्डरी स्कूल के थे।

और श्री काशीबाई छगन झावेरी विद्या मंदिर के थे और इन बच्चों के साथ पुलिस स्टेशन पर ले जाकर भी काफ़ी अत्याचार किया गया। इसके लिए पुलिस के ऊपर किसी भी तरह की कोई कार्यवाही राजस्थान सरकार के द्वारा नहीं की जा रही है।

यह सरकार आने के बाद अभी आपने थोड़े दिन पहले देखा होगा--आपको मैंने यह चित्र दिखाया भी है कि एक स्कूल में एक महीने तक तीन बच्चों को बंद करके रख दिया गया। क्यों रख दिया गया, कि उन गरीब बच्चों के पास फ़ीस का पैसा नहीं था।

इस तरह के अत्याचार राजस्थान में इस सरकार के तहत हो रहे हैं।

मैं इस तरफ़ आपका ध्यान दिलाना चाहता हूं, जिससे दिल्ली की सरकार कुछ करे कि कम से कम बच्चों के ऊपर तो अत्याचार न करें, जोकि हमारे भावी नागरिक होने वाले हैं।

इसी तरह से आपकी आज्ञा से आपको यह भी बताना चाहता हूं कि कुछ दिनों से, पांच, सात दिनों से काफ़ी लोग, पाकिस्तान से हिंदू भाग आ रहे हैं, राजस्थान में आ रहे हैं। यह लोग गरीब हैं, अपनी ज़मीन, अपनी जायदाद, अपना काम-काज सब छोड़ कर आये हैं। उनके लिए सरकार क्या कर रही है?

उनको रखने के लिए कोई जगह बनाये, उनको कोई काम-काज दे, उनके बच्चों को पढ़ाने के लिए स्कूल में दाखिला करवाये। वह बिल्कुल भिखमंगों की तरह जोधपुर के हाउसिंग बोर्ड कालोनी की जो चाल है, उसमें रह रहे हैं। इस तरह की अवस्था है।

मैं आपके माध्यम से सरकार का ध्यान आकृष्ट करना चाहता हूं, जिससे कि उनका भी इस तरफ़ ध्यान हो।

धन्यवाद।